TO BE ANSWERED ON THE 07TH FEBRUARY, 2023/ MAGHA 18, 1944 (SAKA)

VACANCIES IN CAPFs

708. DR. SANJEEV KUMAR SINGARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details regarding the current number of vacancies in the Central Armed Police Forces (CAPFs);

(b) whether it is leading to overtime work for the existing personnel therein;

(c) if so, the details thereof along with the measures taken by the Government to ensure swift filling up of these vacancies; and

(d) the details for the proposed priority given to Agniveers for recruitment in CAPFs?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) to (c): The current number of vacancies as on 01.01.2023 in the Central Armed Police Forces (CAPFs) and Assam Rifles are 83,127 against total sanctioned strength of 10,15,237. Filling up of vacancies is a continuous process. The Ministry has been taking and will continue to take earnest steps to fill up the vacancies expeditiously through UPSC, SSC and the forces concerned. It may also be mentioned that 32,181 persons between July, 2022 to January, 2023 have been recruited. Further, 64,444
vacancies have been notified and are at different stages of recruitment and it has been planned to complete this exercise in 2023 itself. It will be incorrect to say that vacancies are leading to overtime work for existing personnel.

The Government has taken *inter alia* the following further steps to fill up the vacancies expeditiously in CAPFs & AR :-

(i) Yearly recruitment for the post of Constable (General Duty) for which a Memorandum of Understanding (MoU) has been signed with Staff Selection Commission (SSC).

(ii) For coordinating recruitment to General Duty posts, a Nodal Force each for recruitment in the rank of Constable (General Duty), Sub-Inspector (GD) and Assistant Commandant (General Duty) has been nominated on long term basis.

(iii) Directions issued to all Central Armed Police Forces and Assam Rifles to undertake recruitment against vacant posts in Non-General Duty cadres in a time-bound manner.

(iv) Timely conducting meeting of Departmental Promotion Committee (DPC) for filling up of promotional vacancies.
(v) Time taken in the Medical Examination has been reduced to expedite the recruitment.

(vi) Cut off marks for short listing of candidates for Constable/GD has been lowered in order to get sufficient candidates (especially in categories where shortfalls have been observed).

(d): A decision has been taken to reserve 10% of vacancies for ex-Agniveers in the recruitment to the post of Constable (General Duty)/Rifleman in the Central Armed Police Forces and Assam Rifles. Further, a provision has been made for relaxation in upper age limit and exemption from the Physical Efficiency Test.

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